

changed and a still greater strictness has been enforced on checking of flame proof electrical fittings. Electrical motors and starters of the MCB plant have been installed outside the building. To improve ventilation in the MCB plant, bigger size exhaust fans are being fitted.

Headquarters of Pyrites and Chemicals Development Corporation

256. SHRI S. N. MAITI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether a final decision has been taken in regard to shifting of the Headquarters of Pyrites and Chemicals Development Corporation from Dehri-on-Sone to Delhi or Faridabad;

(b) whether while taking a decision in this matter, the question of doing away with regional disparities in economic development was taken into consideration and if so, with what results;

(c) the main features of the representation from the Government of Bihar for the retention of the headquarters there; and

(d) the location of the company finally decided upon?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH): (a) No, Sir.

(b) Does not arise.

(c) The main points made by the Government of Bihar are:—

(i) that the headquarters of the Co. should be retained at Dehri-on-Sone in view of its proximity to the existing projects of the Co.

(ii) that it would be some years before the other projects of the Company in other States take shape and are implemented;

(iii) that exploitation of rock-phosphate deposits in Bihar State

should be accorded priority over similar deposits in other States.

(d) Does not arise in view of answer to (a) above.

M/s. Sarabhai Merck of Baroda

257. SHRI S. N. MAITI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the reply given to Unstarred Question No. 9670 on the 6th May, 1968 and state:

(a) the reasons for considering the prices of raw materials and increase in the cost of production as contributory factors in determining the marketing price of Vitamin C imported and marketed by M/s. Sarabhai Merck of Baroda, while the country of origin of the item is outside India and the import price of the item is constant over periods; and

(b) the final decision taken on the replacement of the firm for making further rise in the sale price of Vitamin C?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH): (a) Prices of raw materials and increase in the cost of production are contributory factors in fixing the sale price of Vitamin 'C' produced by M/s. Sarabhai Merck Ltd. at Baroda locally. This is not a case of fixation of the sale price of imported Vitamin 'C'.

(b) The firm's request for increase in the price of Vitamin 'C' on the ground that the cost of production has gone up is still under consideration.

Rajasthan Canal

258. SHRI KASHI NATH PANDEY: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) how much amount has been spent on Rajasthan Canal work so far; and

(b) the place up to which this canal system has been completed?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) About Rs. 51 crores.

(b) The Rajasthan Feeder and the first 53 miles of the Rajasthan Main Canal have been completed. The work is in progress from mile 53 to 82.

Naurangdesar, Rawatsar, Zorawarpura, Khodan nad Khetawa'i Distributaries have been completed. Suratgarh and Anupgarh Branches are almost complete. Work is in progress on Sardarpura, Chuli and Jessabhathi distribution and on the distribution system of Suratgarh and Anupgarh Branches. Work has also been started on the lift channel taking off at mile 48.7 of Rajasthan Canal.

Circulation of Seized Documents of Firms to Newspapers for Circulation

259. **SHRI JUGAL MONDAL:** Will the Minister of FINANCE be pleased to state:

(a) whether he has received any representation or complaints to the effect that the Enforcement Directorate circulate seized documents of firms to the newspapers for publication; and

(b) if so, the action taken by Government in the matter?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) No representation or complaint has been received that the Enforcement Directorate circulate seized documents to newspapers for publication. However, a complaint has been received alleging *inter alia* that information obtained from documents seized by the Enforcement Directorate from a particular firm had been divulged to the Press by an officer of that Directorate, as a result of which an exaggerated and distorted version appeared in some newspapers.

(b) The matter is being enquired into.

Petroleum Delegation from Saudi Arabia

260. **SHRI JUGAL MONDAL; SHRI B. K. DASCHOWDHURY:**

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that Saudi Arabia has sent a delegation to India to explore collaboration in the field of Petro-Chemicals; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH): (a) and (b). Yes, Sir. A three member delegation from Saudi Arabia led by Shri E. M. Alireza of Petromin visited this country between 28-6-1968 and 6-7-1968 at the invitation of the Government of India. They visited some of the petroleum and petrochemical projects and also held talks with the officers of the Ministry of Petroleum and Chemicals, Oil & Natural Gas Commission, Indian Institute of Petroleum and of some of the projects.

Ban on Licensing of New Nylon Units

261. **SHRI ARJUN SINGH BHADORIA:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have decided not to permit any further licensing in the nylon yarn industry; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH): (a) Yes, except for expansion of existing units.

(b) A capacity of about 11,000 tonnes has been licensed and a further